



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - IV SECTION)**MINUTES OF THE NORMS COMMITTEE- IV****MEETING No.** NC/4/MEET/Jan/202324/6**DATED:** 12/01/2024Please Note

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Jan/202324/6 dated 12/01/2024 of Norms Committee - IV for the year 2023-24 was held on 12/01/2024 under the Chairmanship of S.B.S REDDY, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	UTTAM JANA,FTDO	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical Consultant	DGFT
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	HEUBACH COLOUR PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00005508AM24		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Pigment Yellow 183(Pigment Yellow 183)	1 Kg	1-3-SPMP (1-(3-Sulfophenyl)-3-Methyl-5-Pyrazolone)	0.478 Kg
		3-4-DCA6SA (3,4-Dichloroaniline-6-Sulphonic Acid)	0.446 Kg
		Caustic Soda Lye	Not Allowed, As Obtained indigenous
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	2 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	HEUBACH COLOUR PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00005510AM24		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

Pigment Yellow 191(Pigment Yellow 191)	1 Kg	1-3-SPMP (1:3 Sulphophenyl-3-Methyl-5-Pyrazolone	0.494 Kg
		2 B Acid	0.418 Kg
		Caustic Soda Lye	Not Allowed, As Obtained indigenous

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	3 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	SPAK ORGOCHEM (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006511AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Cocoamido Dimethyl Propyl Amine (CADPA) (Minimum 90% Purity)	1 Kg	RBD Palm Kernel Olein OR RBD Palm Kernel Oil OR Hydrogenated Palm Kernel Oil	0.633 Kg
		Dimethyl Amino Propyl Amine	0.281 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	4 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	AJMAL & SONS
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00133132AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The committee considered the case as per agenda and noted that there is no correlation can be made between export item and import item. Hence, the committee decided to reject the case

Case No.	5 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GAYATRI COLOUR CHEM INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00002709AM24
RA File Number	082404000082 AM17
Licence No and Date	0810138071/01/06/2016

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.12.2024

1. % Dye content in export product.
2. Complete chemistry, mol. Weight and % yield.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	6 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	UNITOP CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004345AM24
RA File Number	039504000588 AM17
Licence No and Date	0310809105/10/11/2016

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-

Export Item	Quantity	Import item	Quantity
NONYL PHENOL ETHOXYLATES(ORGANIC SURFACE ACTIVE AGENTS - NON IONIC)	150000 kg	ETHYLENE OXIDE	102000 kg
		NONYL PHENOL	51000 kg
CETO STEARYL ALCOHOL ETHOXYLATES(ORGANIC SURFACE	75000 kg	ETHYLENE OXIDE	61200 kg

ACTIVE AGENTS - NON IONIC)	400000 kg	CETO STEARYL ALCOHOL	15300.0
CASTOR OIL ETHOXYLATES(ORGANIC SURFACE ACTIVE AGENTS - NON IONIC)		ETHYLENE OXIDE	272000 kg
POLYSORBATES/ SORBATES(ORGANIC SURFACE ACTIVE AGENTS - NON IONIC)	75000 kg	ETHYLENE OXIDE	52594 kg
		SORBITOL	13388.0
		RICE BRAN FATTY ACID	9563 kg
		LAURIC ACID	9563 kg
		STEARIC ACID	4781 kg
TRI STEARYL PHENOL ETHOXYLATES(ORGANIC SURFACE ACTIVE AGENTS - NON IONIC)	200000 kg	ETHYLENE OXIDE	136000 kg
		STYRENE MONOMER	51680 kg
		PHENOL	16320 kg
ETHYLENE OXIDE PROPYLENE OXIDE BLOCK CO POLYMER(ORGANIC SURFACE ACTIVE AGENTS - NON IONIC)	25000 kg	ETHYLENE OXIDE	12113 kg
		POLYPROPYLENE GLYCOL	13706 kg
HYDROGENATED CASTOR OIL ETHOXYLATES(ORGANIC SURFACE ACTIVE AGENTS - NON IONIC)	25000 kg	ETHYLENE OXIDE	19125 kg
TRI STEARYL PHENOL ETHOXY PHOSPHATE(ORGANIC SURFACE ACTIVE AGENTS - ANIONIC)	50000 kg	ETHYLENE OXIDE	29143 kg
		STYRENE MONOMER	10200 kg
		PHENOL	4371 kg
		PHOSPHOROUS PENTOXIDE	1457 kg

		TRI ETHANOL AMINE	5829 kg
CABS(ORGANIC SURFACE ACTIVE AGENTS - ANIONIC)	200000 kg	LABSA 96%	142800 kg
		BUTANOL	47600 kg
		AROMATIC SOLVENT	Not Allowed, as taken Indigenously
POLYETHYLENE GLYCOL(ARTIFICIAL WAXES AND PREPARED WAXES)	30000 kg	ETHYLENE OXIDE	28560 kg
		DIETHYLENE GLYCOL	2040 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	UPL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00001596AM24
RA File Number	039504001111 AM18
Licence No and Date	0310820445/12/04/2018

Norms Committee Decision:

The committee considered the case as per agenda and decided to enhance the norms as under:

Export Item	Quantity	Import item	Quantity
Metribuzin Technical (94% Min.)	1 Kg	1,2,4-Triazinone (94% Min.)	1.041 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	VIJAYNAGAR BIO-TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006589AM24
RA File Number	262404000008 AM19

Licence No and Date	2610012849/06/09/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Justification for the review of import quantity. 2. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	BOS NATURAL FLAVORS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000788AM24
RA File Number	NA
Licence No and Date	1010060094/28/12/2018
Norms Committee Decision: The committee considered the case as per agenda and noted that there is no correlation can be made between export item and import item for fixation of norms. Hence, the committee decided to reject the case.	

Case No.	10 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM REVIW00001383AM24		
RA File Number	052404000616 AM19		
Licence No and Date	0510409658/13/02/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
FLUROXYPPYR MEPTYL 18% EC (i.e. content 26% W/V)	1 Kg	FLUROXYPPYR MEPTYL TECHNICAL 98% MIN	0.2652 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	11 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	SETCO CHEMICALS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004906AM24
RA File Number	039504000202 AM20
Licence No and Date	0310829345/30/05/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **one time basis** as under:-

Export Item1: SETCOLAM Liquid Printing Inks For Flexographic and Gravure Process In Various Colours

Qty; 50000 kg

Import items:

S. no	Item description	Qty. Recommended per kg of export item
1	Synthetic Resins SOLBIN A	0.08 kg
2	Synthetic Resins Eva Flex 40W (Eva)	0.08 kg

Export Item2: : Setcolam Liquid Printing Inks For Flexographic and Gravure Process In White

Qty; 20000 kg

Import items:

S. no;	Item description	Qty. Recommended per kg of export item
1	Synthetic Resins SOLBIN A	0.08 kg
2	Synthetic Resins Eva Flex 40W (Eva)	0.08 kg
3.	Titanium Dioxide	0.30 kg

Export Item3: SETCOLAM Liquid Printing Inks For Flexographic and Gravure Process In Various Colour.

Qty; 20000 kg

Import items:

S. no	Item desception	Qty. Recommended per kg of export item
1	Synthetic Resins SOLBIN A	0.08 kg
2	Synthetic Resins Eva Flex 40W (Eva)	0.08 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	12 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	SETCO CHEMICALS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00007572AM24
RA File Number	039504000201 AM20
Licence No and Date	0310829367/31/05/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.12.2024

1. Solid resin content and pigment content in the export item.
2. To give in table, the calculation to arrive solid resin content and pigment content in the export item from the raw materials.
3. In 4 E annexure to indicate Indigenous items to use in making the export items and calculation for the requirement of both imported and indigenous items for making export items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	13 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	COLOUR CHROMES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00003062AM23
RA File Number	022404000025 AM20
Licence No and Date	0210209217/03/06/2019
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: CHROME OXIDE GREEN Qty.: 1 Kg Import Item: SODIUM DICHROMATE Qty.: 2.18 Kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	14 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	WATER PROOF CORPORATION PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00007542AM24
RA File Number	039504000288 AM20
Licence No and Date	0310830148/08/07/2019
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: GUMMED PAPER IN ROLLS (GREEN VENEER TAPE-WACO BRAND)((TOTAL NET WEIGHT OF ROLLS-727 MTS NET CONTENTS OF 53 GSM KRAFT PAPER 481.95 MTS)) Qty.: 1108800 NUMBERS (NOS) Import item: 53 GSM KRAFT PAPER Qty.: 506.05 MTS RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	15 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	SIDH MASTERBATCHES PRIVATE LIMITED

Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM REVIW00005054AM23		
RA File Number	052404000298 AM20		
Licence No and Date	0510411651/28/08/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
WHITE MASTERBATCH (in which ethylene monomer contributes less than 95% by weight of the total polymer content) HS Code of export item: 39014010	250000 kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	102000 kg
		TITANIUM DIOXIDE	102000 kg
		CALCIUM CARBONATE	51000 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	16 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004080AM23
RA File Number	052404000333 AM20
Licence No and Date	0510411816/12/09/2019
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	17 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	018305000436AM20
RA File Number	039504000724 AM20
Licence No and Date	0310832332/18/10/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ORGANO MOLYBDENUM COMPLEX OF ORGANIC AMIDE(YALUB 85 M)	10000 Kg	MOLYBDENUM TRIOXIDE	1250 Kg
		FATTY AMIDE	6000 Kg
		MONO OLEATE(C8-C18)	3120 Kg
		POWER OIL	750 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	ONEST LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006232AM23
RA File Number	018305000455 AM20
Licence No and Date	0310832561/01/11/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Hand and Face Wash (Detergent Base) (Active matter on 100% basis is 7 %)	1 Kg	Sodium Lauryl Ether Sulphate 70%.	Deleted (indigenously used)
		FATTY ACID Cocomonoethanol Amide Cocoamidopropyl Betaine	Deleted (indigenously used)
		PRESERVATIVE i)Methyl Paraben)Propyl ii)Paraben	Deleted (indigenously used)

		Thickeners Carbopol	Deleted (indigenously used)
		Industrial Perfume Aromatic chemical for soaps	Deleted (indigenously used)
		Mechanical Dispenser, Pump Sprayer part	Net to net.
		PACKING MATERIAL Natural PET Granules	Deleted (indigenously used)
		PACKING MATERIAL Printed Paper & Paper Board of 150 to 300 GSM +/-10%	Deleted (indigenously used)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	19 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004081AM23
RA File Number	052404000597 AM20
Licence No and Date	0510413106/26/12/2019
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	20 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	TEX YEAR INDUSTRIAL ADHESIVES PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024

and Date			
HQ File Number	HQRNORM REVIW00000496AM24		
RA File Number	039504001054 AM20		
Licence No and Date	0310834575/31/01/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
HOTMELT ADHESIVE ULTIMA 2000 NET CONTENT RELEVANT TACKIFIER OR HYDROCARBON RESIN 43077.120 KG(PARAFIN WAX OR SASSOL WAX 29538.560 KG AND POLYOLEFIN PLATOMER AFFINITY 55384.320 KG)	1280000 Kg	RELEVANT TACKIFIER RESIN / PETROLEUM HYDROCARBON RESIN (HYDROGENATED HYDROCARBON RESIN	43,938.6 Kg
		RELEVANT PARAFFIN WAX / SASOL WAX	30,128.76 Kg
		POLYOLEFIN PLASTOMER AFFINITY	5,6492 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	21 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW000004082AM23
RA File Number	052404000002 AM21
Licence No and Date	0510413960/04/04/2020
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	22 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PANILA CHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00001620AM24

RA File Number	242404000001 AM21		
Licence No and Date	2410043083/27/04/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
A.A. INDUSTRIAL SOLVENT/A.A. REDUCER/A.A.RETARDER (Containing Minimum 94% Ethanol)	1200000 Kg	DENATURED ETHYL ALCOHOL (ETHANOL)	11,39,280 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	23 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	UPL LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM REVIW00001598AM24		
RA File Number	039504000925 AM20		
Licence No and Date	0310836039/30/04/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to enhance the norms as under:-			
Export Item	Quantity	Import item	Quantity
Metribuzin Technical (94% Min.)	1 Kg	1,2,4-Triazinone (94% Min.)	1.041 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	24 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	GREENLAM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006517AM24
RA File Number	052304000038 AM21
Licence No and Date	0510414315/03/06/2020
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item:

Sl. No.	Item Description	Quantity (KG)
1 to 7	EXTERIOR GRADE DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 4.00 MM TO 15.00 MM AS PER ADVANCE AUTHORISATION	1 SQ. MTR. X 10 MM THICKNESS OF WT. 14.50 KG +/- 2.5%

Import Item:

Sl. No.	Item Description	Quantity Recommended
1.	KRAFT PAPER (60 GSM - 350 GSM) (ITCHS CODE 48044100, 48043100 & 48045100)	9.150 KG OR APPLIED QUANTITY WHICHEVER IS LESS
2.	BASE PAPER (50 GSM - 150 GSM) (ITCHS CODE 48119099 & 48059100)	0.214 KG OR APPLIED QUANTITY WHICHEVER IS LESS
3.	BARRIER PAPER (50 GSM - 150 GSM) (ITCHS CODE 48119099 & 48059100)	0.172 KG OR APPLIED QUANTITY WHICHEVER IS LESS
4.	EUROPLEX HC FILMS (30 MICRON - 80 MICRON)	0.130 KG OR APPLIED QUANTITY WHICHEVER IS LESS
5.	PHENOL	3.520 KG OR APPLIED QUANTITY WHICHEVER IS LESS
6.	MELAMINE	0.362 KG OR APPLIED QUANTITY WHICHEVER IS LESS
7.	METHANOL	3.850 KG OR APPLIED QUANTITY WHICHEVER IS LESS
8.	B.O.P.P. FILM	0.010 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable on 4.00 MM to 15.00 MM thickness.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

AxB/C

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Barrier Paper, Europlex HC Films, Melamine and BOPP Film will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	HARIDAS MADHAVDAS SUGANDHI
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006175AM23
RA File Number	NA
Licence No and Date	0310836612/09/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Details of indigenous input with quantity.
2. ITC (HS) code of import item no. 1
3. Manufacturing process in detail

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	26 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	ENVIRON SPECIALITY CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024

HQ File Number	HQRNORM REVIW00006244AM24
RA File Number	039404000158 AM21
Licence No and Date	0310836689/16/06/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Import items are in brand name. Please provide generic name and catalogue. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	27 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004087AM23
RA File Number	052404000164 AM21
Licence No and Date	0510414589/08/07/2020
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	28 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	SOLTEX PETRO PRODUCTS LTD.		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM REVIW00002602AM23		
RA File Number	039504000206 AM21		
Licence No and Date	0310837282/21/07/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
U.V. STABILISER MASTER BATCH (Additive Master Batch Containing 20% U.V. Stabilizer)	40 MTS	Polypropylene	14.4 MT
		UV Stabilizer	8 MT

		Titanium Dioxide	1.6 MT
		Calcium Carbonate	16 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	29 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BODAL CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006728AM24
RA File Number	082404000085 AM21
Licence No and Date	0810148201/21/07/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ACID BLACK 210 (H/C) (Dye Content NLT 85%)	1 Kg	PARA NITRO ANILINE	0.125 Kg
		ANILINE OIL	0.111 Kg
		ACETIC ACID	0.075 Kg
		PARA AMINO ACETANILIDE	0.162 Kg
		H ACID	0.285 Kg
		CAUSTIC SODA	0.090 Kg
		SODA ASH	0.297 Kg
		META PHENYLENE DIAMINE	0.124 Kg
		SODIUM NITRITE	0.235 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	30 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	CAMBAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004382AM24
RA File Number	522404000032 AM21
Licence No and Date	5210043471/27/07/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: PRINTED PAPERBOARD CUPS.

Qty.: 68548.0 KILOGRAMS (KGS)

Import item: PAPER & PAPER BOARD (GSM 180 to 350)

Qty.: 83628.56 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	31 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BODAL CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006739AM24
RA File Number	082404000182 AM21
Licence No and Date	0810148588/17/09/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ACID BLACK 210 (H/C) (Dye Content NLT 85%)	1 Kg	PARA NITRO ANILINE	0.125 Kg
		ANILINE OIL	0.111 Kg

		ACETIC ACID	0.075 Kg
		PARA AMINO ACETANILIDE	0.162 Kg
		H ACID	0.285 Kg
		CAUSTIC SODA	0.090 Kg
		SODA ASH	0.297 Kg
		META PHENYLENE DIAMINE	0.124 Kg
		SODIUM NITRITE	0.235 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	32 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004086AM23
RA File Number	052404000386 AM21
Licence No and Date	0510415672/28/10/2020
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	33 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	WATER PROOF CORPORATION PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	018305001168AM21
RA File Number	039504000466 AM21
Licence No and Date	0310839231/29/10/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export item: GUMMED PAPER IN ROLLS (GREEN VENEER TAPE-WACO BRAND)(TOTAL NET WEIGHT OF ROLLS 254.74 MTS NET CONTENTS OF 53 GSM KRAFT PAPER 170.02 MTS.))

Qty.: 355450 NUMBERS (NOS)

Import item: 53 GSM KRAFT PAPER

Qty.: 178.521 MTs

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	34 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	WILLOWOOD CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006502AM24
RA File Number	NA
Licence No and Date	0210210236/19/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Export item is PROPICONAZOLE 14.03% EW whereas in Appendix 4K, it is shown as 14.3%. Please give correct details or get licensee amended.
2. Copy of CIB registration with approved composition of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	35 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	SUNFLAG CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00038685AM21
RA File Number	05AA04018686 AM21
Licence No and Date	0511000153/15/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: Combination Drier Sun-144/Combination Drier Sun-321/ Mixed Drier Sun-144/Mixed Drier Sun-321/Mixed Drier/Mixed Octoate/Combination Drier/Combination Octoate(Combination Drier)

Qty.: 200000.0 KILOGRAMS (KGS)

Import Items;

S. no	Item Description	Qty. Recommended per Kg of export
1	Strontium Hydroxide Octahydrate	0.155 Kg
2	Cobalt Metal or Cobalt Metal Powder	0.012 kg
3	2 Ethyl Hexanoic Acid	0.550 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	36 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	WILLOWOOD CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00045210AM21
RA File Number	02AA04006355 AM21
Licence No and Date	0211000070/23/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
LAMBDA CYHALOTHRIN 13.1 % EC (LAMBDA CY 1EC)(THE MATERIAL SHALL CONSIST OF TECHNICAL LAMBDA-CYHALOTHRIN, DISSOLVED IN SUITABLE SOLVENTS TOGETHER WITH ANY OTHER NECESSARY FORMULANTS. IT SHALL BE IN THE FORM OF A CLEAR TO SLIGHTLY HAZY, STABLE HOMOGENEOUS LIQUID, FREE FROM VISIBLE SUSPENDED MATTER AND SEDIMENT, TO BE APPLIED AS AN EMULSION AFTER DILUTION WITH WATER.)	1 Kg	LAMBDA CYHALOTHRIN 95 PERCENT MINIMUM	0.1323 Kg

(13% W/W)			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	37 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00049635AM21
RA File Number	03AA04014942 AM21
Licence No and Date	0311000490/29/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ORGANOMOLYBDENUM COMPLEX OF ORGANIC AMIDE (YALUB 85 M)(ORGANOMOLYBDENUM COMPLEX OF ORGANIC AMIDE (YALUB 85 M))	25000 kg	MOLYBDENUM TRIOXIDE	3125 Kg
		FATTY AMIDE	15000 Kg
		MONO OLEATE C8 C18	7800 Kg
		POWER OIL	1875 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	VEDANTA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00060486AM21
RA File Number	05AA04023267 AM21
Licence No and Date	0511000720/12/01/2021

Norms Committee Decision:

As per Hon'ble Supreme Court order, item of import Calcium Petroleum Coke (CPC) is prohibited beyond 0.5 million MTs to Alluminium Industry. This 0.5 million tones is allocated separately as Restricted Import Licence and same is not allowed under advance licence. Therefore committee decided to reject the case.

Case No.	39 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004085AM23
RA File Number	05AA04023685 AM21
Licence No and Date	0511000765/13/01/2021
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	40 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	VIJAYNAGAR BIO-TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00065853AM21
RA File Number	26AA04001064 AM21
Licence No and Date	2611000035/19/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. COA report of all import and export item clearly indicating moisture content. 2. Calculating the requirement of raw material for (Both imported and indigenous) separately for each export item giving net content of imported and indigenous item along with wastage. 3. Production / Consumption data for past 3 years. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	41 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004921AM24
RA File Number	05AA04030474 AM21
Licence No and Date	0511001233/11/02/2021
Norms Committee Decision:	

The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.

Case No.	42 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	ARCHROMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00007514AM24
RA File Number	03AA04029222 AM21
Licence No and Date	0311002521/18/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Production / Consumption data duly certified by GST for year 2021-2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	43 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	ARCHROMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00007512AM24
RA File Number	03AA04030650 AM21
Licence No and Date	0311002635/19/03/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Production / Consumption data duly certified by GST for year 2021-2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	44 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00108378AM21

RA File Number	05AA04041096 AM21		
Licence No and Date	0511001846/22/03/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ACETAMIPRID TECHNICAL 98 PCT MIN(QUALITY STANDARD)	1 Kg	N-(6-CHLORO-3-PYRIDYL) METHYL-NMETHYLAMINE 94 PCT MIN	0.780 Kg
		ETHYL N-CYANOETHANIMIDEATE 99 PCT	0.524 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	45 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004359AM23
RA File Number	05AA04043783 AM21
Licence No and Date	0511002051/01/04/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	46 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	LUBRIZOL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006853AM22
RA File Number	03AA04027296 AM21
Licence No and Date	0311002316/08/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Molar weight of the export product.
2. Justification for the quantity of filler Aid required.
3. Past production / Consumption data certified by GST for the year 2021-22

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	47 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	CAMBAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00007837AM22
RA File Number	52AA04008827 AM21
Licence No and Date	5211000592/09/04/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: PRINTED PAPERBOARD CUPS.

Qty.: 254032 KILOGRAMS (KGS)

Import item:

S.no.	Item Description	Qty.:
1.	UNCOATED PAPER OR PAPER BOARD (GSM 180 to 350)	295,161.30 Kg
2.	2TOPSCREEN TC 591 PC 140 PAPER CHEMICAL COMPOUND	14758.06 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	DEVANSHI DYESTUFF
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00024688AM22
RA File Number	34AA04003454 AM21
Licence No and Date	3411000483/22/04/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SYNTHETIC ORGANIC DYESTUFF BRILLIANT RED DDY (C.I.NO SOLVENT RED 39)	1 Kg	RHODAMINE 6GDN	0.890 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004420AM24
RA File Number	03AA04008115 AM22
Licence No and Date	0311003591/05/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Quantity of actual export made in this license in Kg and Litre.
2. Import items consumed in Kg certified by CA

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	50 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004920AM24
RA File Number	05AA04010658 AM22
Licence No and Date	0511002438/05/05/2021

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.

Case No.	51 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	VEDANTA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00035185AM22
RA File Number	05AA04011814 AM22
Licence No and Date	0511002485/07/05/2021
Norms Committee Decision: Input Anode Butt is hazardous product as well as Industrial waste. Committee unable to fix the norms from waste/ scrap as it is not possible	

Case No.	52 / NC/4/MEET/Jan/202324/6	
Case Status	Case Approved	
Party Name	UNITED MUD-CHEM PRIVATE LIMITED	
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024	
HQ File Number	HQRNORM APPLY 00044866AM22	
RA File Number	03AA04008630 AM22	
Licence No and Date	0311003872/18/05/2021	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Items; Chrome Free Lignosulphonate Apearance - Free Flowing Powder, Lignosulphonate group test-Positive,(Moisture Percent wt-8 max., PH (2 Percent w/v in D/w) at 24 +/- 2 degree C- 2.8-4, Particle Size 90 Percent Min. passes through 70 Mesh ASTM)		
Quantity: 400 MT		
Import Items:		
S.No.	Item Description	Qty. recommended per MT
1	Sodium Lignosulphonate Powder Lignex 231 (AP)	0.8471 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BODAL CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024

HQ File Number	HQRNORM REVIW00006924AM24		
RA File Number	08AA04002478 AM22		
Licence No and Date	0811001530/19/05/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ACID BLACK 210 (H/C)(SYNTHETIC ORGANIC DYES) (Dye Content Not less than 85%)		ANILINE OIL	0.111 Kg
		ACETIC ACID	0.075 Kg
		H ACID	0.285 kg
		SODA ASH	0.297 kg
		META PHENYLENE DIAMINE	0.124 Kg
		SODIUM NITRITE	0.235 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	54 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00100397AM22
RA File Number	03AA04017855 AM22
Licence No and Date	0311004074/26/05/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	55 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	INDUSTRIAL FILTERS & FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00103714AM22

RA File Number	56AA04000947 AM22
Licence No and Date	5611000307/31/05/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item : DUST COLLECTION FILTER BAG MADE FROM 750GSM WOVEN FIBER GLASS FABRIC (NET contain of import item Glass Fabric 9950 MTR(WITH PTFE MEMBRANE LAMINATION) (12476 kg) Qty.: 50000 Nos. Import item : 750GSM WOVEN FIBER GLASS FABRIC WITH AR FINISH WITH PTFE MEMBRANE 165CM WIDTH Qty.:10248.5 Meter (12850.28 kg) RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	56 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00105800AM22
RA File Number	03AA04019718 AM22
Licence No and Date	0311004259/03/06/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Quantity of actual export made in this license in Kg and Litre. 2. Import items consumed in Kg certified by CA Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00000307AM24
RA File Number	05AA04031302 AM22
Licence No and Date	0511003251/21/06/2021

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case

Case No.	58 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PAPERTEX SPECIALITY CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00121799AM22
RA File Number	30AA04003910 AM22
Licence No and Date	3011000788/22/06/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms on one time basis as under:-	
Export item: AKD Emulsion(-)	
Qty.: 1050. MT	
Import item: Alkyl Keten Dimer wax	
Qty.: 130.92 MT	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	59 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	UPL LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM REVIW00001599AM24		
RA File Number	03AA04002331 AM22		
Licence No and Date	0311005234/09/07/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to enhance the norms as under:			
Export Item	Quantity	Import item	Quantity
Metribuzin Technical (94% Min.)	1 Kg	1,2,4-Triazinone (94% Min.)	1.041 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	60 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	YASHO INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00144624AM22		
RA File Number	03AA04045575 AM22		
Licence No and Date	0311005530/22/07/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ORGANOMOLYBDENUM COMPLEX OF ORGANIC AMIDE (YALUB 85 M)	20000 Kg	MOLYBDENUM TRIOXIDE	2500 Kg
		FATTY AMIDE	12000 Kg
		MONO OLEATE C8 C18	6240 Kg
		POWER OIL	1500 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	61 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	ARCHROMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00007515AM24
RA File Number	03AA04052358 AM22
Licence No and Date	0311005621/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024	
1. Production / Consumption data duly certified by GST for year 2021-2022.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	62 / NC/4/MEET/Jan/202324/6		
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Case Status	Case Rejected
Party Name	VEDANTA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00148778AM22
RA File Number	05AA04056890 AM22
Licence No and Date	0511003860/28/07/2021
Norms Committee Decision: As per Hon'ble Supreme Court order, item of import Calcium Petroleum Coke (CPC) is prohibited beyond 0.5 million MTs to Alluminium Industry. This 0.5 million tones is allocated separately as Restricted Import Licence and same is not allowed under advance licence. Therefore committee decided to reject the case.	

Case No.	63 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00149613AM22
RA File Number	03AA04054504 AM22
Licence No and Date	0311005708/29/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Quantity of actual export made in this license in Kg and Litre. 2. Import items consumed in Kg certified by CA Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	64 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00005278AM24
RA File Number	03AA04057137 AM22
Licence No and Date	0311005914/05/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that due to typographical error the description of export item and description of import item no. 1 were incorrectly mentioned in the earlier minutes. Hence the committee decided to amend the description as under : Export Item:	

From	To
MBTS 75 GP/GE (MERCAPTOBENZOTHAZOLE DISULFIDE 75 GP/GE) (Containing 25% Elastomeric Binder)	MBT 75 GP(2-MERCAPTOBENZOTHAZOLE 75 GP) (Containing 25% Elastomeric Binder)
Import Item no. 1	
From	To
MERCAPTOBENZOTHAZOLE DISULFIDE MBTS	2 MERCAPTOBENZOTHAZOLE MBT
NOTE: All other condition will remain same. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.	

Case No.	65 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00163665AM22		
RA File Number	05AA04069608 AM22		
Licence No and Date	0511004135/16/08/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ACETAMIPRID TECHNICAL 98 PCT MIN(QUALITY STANDARD)	1 Kg	N-(6-CHLORO-3-PYRIDYL) METHYL-NMETHYLAMINE 94 PCT MIN	0.780 Kg
		ETHYL N-CYANOETHANIMIDEATE 99 PCT	0.524 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	66 / NC/4/MEET/Jan/202324/6	
Case Status	Case Approved	
Party Name	METAL SALES CORPORATION	
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024	
HQ File Number	HQRNORM APPLY 00169393AM22	
RA File Number	03AA04068800 AM22	
Licence No and Date	0311006399/24/08/2021	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Items; Chrome Free Lignosulphonate Apearance - Free Flowing Powder, Lignosulphonate group test-Positive,(Moisture Percent wt-8 max., PH (2 Percent w/v in D/w) at 24 +/- 2 degree C- 2.8-4, Particle Size 90 Percent Min. passes through 70 Mesh ASTM)		
Quantity: 400.0 MT		
Import Items:		
S.No.	Item Description	Qty. recommended per MT
1	Sodium Lignosulphonate Powder Lignex 231 (AP)	0.8471 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	67 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004919AM24
RA File Number	05AA04072273 AM22
Licence No and Date	0511004263/24/08/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	68 / NC/4/MEET/Jan/202324/6	
Case Status	Case Deferred	
Party Name	LUBRIZOL INDIA PRIVATE LIMITED	
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024	

HQ File Number	HQRNORM APPLY 00182644AM22
RA File Number	03AA04057802 AM22
Licence No and Date	0311006888/13/09/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Molar weight of the export product. 2. Justification for the quantity of filler Aid required. 3. Past production / Consumption data certified by GST for the year 2021-22 Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	69 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004084AM23
RA File Number	05AA04081661 AM22
Licence No and Date	0511004760/15/09/2021
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	70 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00189760AM22		
RA File Number	05AA04083506 AM22		
Licence No and Date	0511004869/21/09/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ACETAMIPRID TECHNICAL 99 PCT	1 Kg	N-(6-CHLORO-3-PYRIDYL)	0.780 Kg

MIN(QUALITY STANDARD)		METHYL-NMETHYLAMINE 94 PCT MIN	
		ETHYL N-CYANOETHANIMIDEATE 99 PCT	0.524 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	71 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	NEOGEN CHEMICALS LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00004946AM23		
RA File Number	NA		
Licence No and Date	0311001709/22/09/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
LITHIUM CHLORIDE (99 PERCENT ANHYDROUS)	1 Kg	LITHIUM CARBONATE	0.966 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	72 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00197806AM22		
RA File Number	05AA04087468 AM22		
Licence No and Date	0511005084/29/09/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

MESOTRIONE 48% SC(QUALITY STANDARD) (48% W/V)	1 Litre	1,3- CYCLOHEXANEDIONE	0.200 Kg
		2-NITRO-4-METHYLSULFONYLBENZOIC ACID	0.436 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	73 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00203513AM22		
RA File Number	05AA04088095 AM22		
Licence No and Date	0511005224/05/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
MESOTRIONE TECHNICAL 98% MINIMUM(QUALITY STANDARD)	1 Kg	1,3- CYCLOHEXANEDIONE	0.41 Kg
		2-NITRO-4-METHYLSULFONYLBENZOIC ACID	0.90 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	74 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	VEDANTA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00208802AM22
RA File Number	05AA04087718 AM22
Licence No and Date	0511005322/11/10/2021
Norms Committee Decision:	
As per Hon’ble Supreme Court order, item of import Calcium Petroleum Coke (CPC) is prohibited beyond 0.5 million MTs to Alluminium Industry. This 0.5 million tones is allocated separately as Restricted Import Licence and same is	

not allowed under advance licence. Therefore committee decided to reject the case.

Case No.	75 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	M. G. POLYBLENDS		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00218928AM22		
RA File Number	05AA04091217 AM22		
Licence No and Date	0511005503/20/10/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ADDITIVE MASTERBATCH Containing min 50% Silicon Gum.	68000 Kg	SILICONE GUM	35020 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	76 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00227924AM22
RA File Number	03AA040113639 AM22
Licence No and Date	0311007976/27/10/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	77 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	CAMBAY TECHNOPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00238236AM22		
RA File Number	52AA04018099 AM22		
Licence No and Date	5211001517/01/11/2021		

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: PRINTED PAPERBOARD CUPS.

Qty.: 483871.0 KILOGRAMS (KGS)

Import item:

S.no.	Item Description	Qty.:
1.	FLUTING PAPER OR UNCOATED PAPER AND PAPERBOARD OR TESTLINER BOARD OF RELEVANT GSM (GSM 180 to 350)	590322.62 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00239177AM22
RA File Number	05AA04094293 AM22
Licence No and Date	0511005885/02/11/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ACETAMIPRID 150 G/L + LAMBDA-CYHALOTHRIN 50 G/L EC(QUALITY STANDARD)	1 Litre	N-(6-CHLORO-3-PYRIDYL) METHYL-NMETHYLAMINE 94 PCT MIN	0.120 Kg
		ETHYL N-CYANOETHANIMIDEATE 99 PCT	0.0802 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved

Party Name	NEOGEN CHEMICALS LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00244731AM22		
RA File Number	03AA040112595 AM22		
Licence No and Date	0311008343/08/11/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
LITHIUM CHLORIDE (99% ANHYDROUS)(LITHIUM CHLORIDE (99% ANHYDROUS))	1 Kg	LITHIUM CARBONATE	0.966 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	80 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00248394AM22
RA File Number	039404000498 AM21
Licence No and Date	0711000626/11/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024	
1. Specification of import item. 2. Indicating type of fiber to be imported. 3. Weight of export product. 4. Details of indigenous input with quantity. 5. Justification for 33% wastage.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	81 / NC/4/MEET/Jan/202324/6		
Case Status	Case Deferred		
Party Name	PROEC ENERGY LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		

HQ File Number	HQRNORM APPLY 00261425AM22
RA File Number	05AA040102798 AM22
Licence No and Date	0511006314/22/11/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	82 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004918AM24
RA File Number	05AA040102800 AM22
Licence No and Date	0511006316/22/11/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	83 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00264880AM22
RA File Number	03AA040124257 AM22
Licence No and Date	0311008831/25/11/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024	
1. Quantity of actual export made in this license in Kg and Litre. 2. Import items consumed in Kg certified by CA	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	84 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024

HQ File Number	HQRNORM APPLY 00265080AM22		
RA File Number	05AA040104540 AM22		
Licence No and Date	0511006439/25/11/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
MESOTRIONE TECHNICAL 98% MINIMUM(QUALITY STANDARD)	1 Kg	1,3- CYCLOHEXANEDIONE	0.41 Kg
		2-NITRO-4-METHYLSULFONYLBENZOIC ACID	0.90 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	85 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	GRAUER AND WEIL (INDIA) LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00266007AM22		
RA File Number	03AA040124499 AM22		
Licence No and Date	0311008878/26/11/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
GINBOND 812 (Containing 10% of Sodium Gluconate and 5% of Emulsifier)	61375 kg	Sodium Gluconate	6137.5 Kg
		Emulsifier ICB	3068.75 Kg
ZINCBRITE 160 C BRIGHTNER (Containing 40% of EPICHLOROHYDRIN)	31850.0 Litres	EPICHLOROHYDRIN	12740 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	86 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred

Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00271094AM22
RA File Number	03AA040127979 AM22
Licence No and Date	0311009061/01/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	87 / NC/4/MEET/Jan/202324/6	
Case Status	Case Approved	
Party Name	CAMBAY TECHNOPACK PRIVATE LIMITED	
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024	
HQ File Number	HQRNORM APPLY 00271423AM22	
RA File Number	52AA04019176 AM22	
Licence No and Date	5211001630/01/12/2021	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item: PRINTED PAPERBOARD CUPS.		
Qty.; 262097.0 KILOGRAMS (KGS)		
Import item:		
S.no.	Item Description	Qty.:
1.	FLUTING PAPER OR UNCOATED PAPER AND PAPERBOARD OR TESTLINER BOARD OF RELEVANT GSM (GSM 180 to 350)	319,758.34 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	88 / NC/4/MEET/Jan/202324/6	
Case Status	Case Approved	
Party Name	NEOGEN CHEMICALS LIMITED	
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024	
HQ File Number	HQRNORM APPLY 00277996AM22	
RA File Number	03AA040128431 AM22	
Licence No and Date	0311009260/07/12/2021	

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
LITHIUM CHLORIDE (99 PERCENT ANHYDROUS)	1 Kg	LITHIUM CARBONATE	0.966 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	ACME CHEM LTD
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00288884AM22
RA File Number	34AA04009370 AM22
Licence No and Date	3411001549/17/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Complete chemical reaction with stoichiometric balance, structural formula, molar weight and yield %

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	90 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	CAMBAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00289514AM22
RA File Number	52AX04000011 AM22
Licence No and Date	5211001735/17/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: PRINTED PAPERBOARD CUPS.

Qty.: 137097.0 KILOGRAMS (KGS)

Import item:		
S.no.	Item Description	Qty,:
1.	TESTLINER BOARD OR UNCOATED PAPER AND PAPERBOARD OR FLUTING PAPER OF RELEVANT GSM (GSM 180 to 350)	167,258.34 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	91 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	KR LIFESCIENCES PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00331102AM22		
RA File Number	02AX04000108 AM22		
Licence No and Date	0211001869/25/01/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PRETILACHLOR 50%EC(PRETILACHLOR 50%EC) (50% W/W)	1 Litre	PRETILACHLOR 95% TECH	0.50 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	92 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00334448AM22
RA File Number	03AX04000906 AM22
Licence No and Date	0311010956/28/01/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda decided to defer the case for further examination.

Case No.	93 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004083AM23
RA File Number	05AX04000954 AM22
Licence No and Date	0511008773/11/02/2022
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	94 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	YASHO INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00366162AM22		
RA File Number	03AX04001440 AM22		
Licence No and Date	0311011744/24/02/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ETHYLENE THIOUREA 75 GP (ETU 75 GP)	20000 Kg	ETHYLENE THIOUREA ETU	15000 Kg
		ETHYLENE PROPYLENE DIENE MONOMER EPDM	2400 Kg
		ETHYLENE VINYL ACETATE EVA	1600 Kg
		STYRENE BUTADIENE RUBBER SBR	600 Kg
		PROCESS OIL	400 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	95 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	METAL SALES CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000004AM23
RA File Number	03AX04002115 AM22
Licence No and Date	0311013534/01/04/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items; Chrome Free Lignosulphonate Appearance - Free Flowing Powder, Lignosulphonate group test-Positive,(Moisture Percent wt-8 max., PH (2 Percent w/v in D/w) at 24 +/- 2 degree C- 2.8-4, Particle Size 90 Percent Min. passes through 70 Mesh ASTM)

Quantity: 234 MT

Import Items:

S.No.	Item Description	Qty. recommended per MT
1	Sodium Lignosulphonate Powder Lignex 231 (AP)	0.8471 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000371AM23
RA File Number	03AX04000307 AM23
Licence No and Date	0311014071/22/04/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to defer the case for further examination

Case No.	97 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved

Party Name	DOVOY CHEMICALS INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00000476AM23		
RA File Number	05AX04000185 AM23		
Licence No and Date	0511012148/28/04/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
DOVOY-ZYME PSL(CELLULOSE ENZYME) (Containing 40% Cellulose Enzyme)	30000 kg	BIOGENASE S3K (Cellulose Enzyme)	12000 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	98 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	MANMOHAN MINERALS & CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000497AM23
RA File Number	34AX04000036 AM23
Licence No and Date	3411002195/29/04/2022
Norms Committee Decision:	
The Committee considered the case as per decided to defer the case for further examination	

Case No.	99 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000820AM23
RA File Number	03AX04000744 AM23
Licence No and Date	0311014802/18/05/2022
Norms Committee Decision:	
The Committee considered the case as per decided to defer the case for further examination	

Case No.	100 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000958AM23
RA File Number	05AX04000569 AM23
Licence No and Date	0511012769/24/05/2022
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	101 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	NEOGEN CHEMICALS LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00000999AM23		
RA File Number	03AX04000908 AM23		
Licence No and Date	0311015016/26/05/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
LITHIUM CHLORIDE (99 PERCENT ANHYDROUS)	1 Kg	LITHIUM CARBONATE	0.966 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	102 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	MEHADIA ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00001042AM23
RA File Number	50AX04000020 AM23
Licence No and Date	5011000490/27/05/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: Silicone Coated Release Paper (gsm 30 to 200 coating from one percent to three percent)(Slitted into Various width)

Qty.: 300000.0 KILOGRAMS (KGS)

Import items:

S. No.	Item Description	Qt. Recommended
1.	Glassine paper 30 to 200 GSM(in Jumbo roll)	312,000 kg

Note: GSM of Export items should match (or 1or 2GSM higher) than import items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	103 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00004362AM23
RA File Number	05AX04000599 AM23
Licence No and Date	0511012841/27/05/2022
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	104 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	NITTA GELATIN INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00001174AM23
RA File Number	10AX04000071 AM23
Licence No and Date	1011001167/03/06/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
FISH COLLAGEN PEPTIDE	1 Kg	PROCESSED DEMINERALISED FISH SCALES	1.50 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	105 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00001353AM23
RA File Number	03AX04001205 AM23
Licence No and Date	0311015465/13/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	106 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00002138AM23
RA File Number	34AX04000168 AM23
Licence No and Date	3411002551/19/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	107 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	UPL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00002170AM23
RA File Number	03AX04002291 AM23
Licence No and Date	0311016484/21/07/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Bifenazate 480 G/L SC(Bifenazate 480 G/L SC)	1 Litre	Bifenazate Technical 98%	0.500 Kg
		Propylene Glycol	0.0567 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	108 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00002453AM23
RA File Number	05AX04001282 AM23
Licence No and Date	0511014097/03/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. % Composition of the export item indicating indigenous inputs.
2. COA of export item.
3. Catalogue of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	109 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006501AM24
RA File Number	05AX04001321 AM23
Licence No and Date	0511014182/10/08/2022

Norms Committee Decision:

The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.

Case No.	110 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	KR LIFESCIENCES PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00002833AM23		
RA File Number	02AX04000281 AM23		
Licence No and Date	0211002929/29/08/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PRETILACHLOR 50%EC(PRETILACHLOR 50%EC) (50% W/W)	1 Litre	PRETILACHLOR 95% TECH	0.50 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	111 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	VEERAL ADDITIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003014AM23
RA File Number	03AX04003029 AM23
Licence No and Date	0311017733/08/09/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024	
1. Please furnish legible copy of chemical reaction, molar weight and structural formula.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	112 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	PROAMBIENTE SA		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		

HQ File Number	HQRNORM APPLY 00003146AM23	
RA File Number	03AX04002965 AM23	
Licence No and Date	0311017906/15/09/2022	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item; Natural Asphalt 200 Mesh (Content of Bitumen Natural 85%)		
Qty.: 1117.0 MT		
Import items:		
S. No.	Import Description	Qty. Recommended
1	Bitumen Natural high temperature	958.94 MT
2	Steam Coal	Deleted (indigenously used)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	113 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	VIJAYNAGAR BIO-TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003488AM23
RA File Number	26AX04000053 AM23
Licence No and Date	2611000724/30/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. COA report of import and export item clearly indicating moisture content. 2. Calculating the requirement of raw material for (Both imported and indigenous) for export item giving net content of imported and indigenous item along with wastage. 3. Production / Consumption data for past 3 years. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	114 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	UPL LIMITED

Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003631AM23
RA File Number	03AX04003550 AM23
Licence No and Date	0311018496/11/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	115 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003671AM23
RA File Number	05AX04002007 AM23
Licence No and Date	0511015277/12/10/2022
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	116 / NC/4/MEET/Jan/202324/6	
Case Status	Case Approved	
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024	
HQ File Number	HQRNORM APPLY 00003675AM23	
RA File Number	03AX04003623 AM23	
Licence No and Date	0311018533/12/10/2022	
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: SELF ADHESIVE PAPER (204 gsm +/- 10 PERCENT) Quantity: 1.0 Sq. Meter Import Items:		
Sl. No.	Item Description	Qty. recommended

1.	ONE SIDE COATED PAPER (C1S PAPER) (80 gsm +/- 10 PERCENT (in jumbo roll)	1.04 Sq. Mt
2.	ADHESIVE WATER BASED-Natrosol	0.024 Kg
3.	Vinyl Acetate Monomer	
4.	Stabilized Softener Kanatol 8M (DOM)	
5.	2-Ethyl Hexyl Acrylate	
6.	ONE SIDE CLAY COATED KRAFT PAPER (100 gsm +/- 10 PERCENT)	1.04 Sq. Mt

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	117 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	HEUBACH COLORANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003768AM23
RA File Number	03AX04003575 AM23
Licence No and Date	0311018620/17/10/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Composition of each export item showing pigment and additives used.
2. % Yield on molar basis for each export item in the coupling reaction.
3. No. of moles of BON acid used in coupling reaction with technical justification.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	118 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	HEUBACH COLORANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003775AM23
RA File Number	03AX04003573 AM23
Licence No and	0311018624/17/10/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Composition of each export item showing pigment and additives used. 2. Complete chemistry, mol. Weight and % yield on molar basis. 3. What is the difference between TF and TTR grade of import item, and justification for using both. 4. Material balance for each step of manufacturing. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	119 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	HEUBACH COLORANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003792AM23
RA File Number	03AX04003576 AM23
Licence No and Date	0311018651/17/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Composition of each export item and difference between the two export item. 2. COA of each export item. 3. COA of import item and its IUPAC name Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	120 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	NEOGEN CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00003905AM23
RA File Number	03AX04003748 AM23
Licence No and Date	0311018806/24/10/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
LITHIUM CHLORIDE (99 PERCENT ANHYDROUS)	1 Kg	LITHIUM CARBONATE	0.966 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	121 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	GREENLAM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00004040AM23
RA File Number	05AX04002183 AM23
Licence No and Date	0511015604/03/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **on one time basis** as under:-

Export Item:

Sl. No.	Item Description	Quantity (KG)
1 to 8	DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 3.00 MM TO 20.00 MM AS PER ADVANCE AUTHORISATION	1 SQ. MTR. X 10 MM THICKNESS OF WT. 14.50 KG +/- 2.5%

Import Item:

Sl. No.	Item Description	Quantity Recommended
1.	KRAFT PAPER (151 GSM - 224 GSM)	9.150 KG OR APPLIED QUANTITY WHICHEVER IS LESS
2.	BASE PAPER (200 GSM - 290 GSM)	0.540 KG OR APPLIED QUANTITY WHICHEVER IS LESS

3.	BARRIER PAPER (50 GSM - 150 GSM)	0.172 KG OR APPLIED QUANTITY WHICHEVER IS LESS
4.	TISSUE PAPER (18 GSM - 38 GSM)	0.027 KG OR APPLIED QUANTITY WHICHEVER IS LESS
5.	PHENOL	3.344 KG OR APPLIED QUANTITY WHICHEVER IS LESS
6.	MELAMINE	0.362 KG OR APPLIED QUANTITY WHICHEVER IS LESS
7.	METHANOL	3.850 KG OR APPLIED QUANTITY WHICHEVER IS LESS
8.	B.O.P.P. FILM	0.010 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable on 3.00 MM to 20.00 MM.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

AxB/C

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP Film will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

4. It is an anti-finger print variant.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	122 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	METAL SALES CORPORATION
Meeting Number	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024

and Date		
HQ File Number	HQRNORM APPLY 00004117AM23	
RA File Number	03AX04003897 AM23	
Licence No and Date	0311019060/07/11/2022	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:- Export Items; Chrome Free Lignosulphonate Appearance - Free Flowing Powder, Lignosulphonate group test-Positive,(Moisture Percent wt-8 max., PH (2 Percent w/v in D/w) at 24 +/- 2 degree C- 2.8-4, Particle Size 90 Percent Min. passes through 70 Mesh ASTM) Quantity: 1149 MT Import Items:		
S.No.	Item Description	Qty. recommended per MT
1	Sodium Lignosulphonate Powder Lignex 231 (AP)	0.8471 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	123 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	HERANBA INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00004255AM23		
RA File Number	03AX04003906 AM23		
Licence No and Date	0311019115/10/11/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
LAMBDA CYHALOTHRIN 13.1% EC	1 Litre	2-CHLORO TRIFLUORO PROPENYL ACID (TFP ACID)	0.0893 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	124 / NC/4/MEET/Jan/202324/6
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Case Status	Case Approved		
Party Name	M. G. POLYBLEND		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00004791AM23		
RA File Number	05AX04002446 AM23		
Licence No and Date	0511016169/02/12/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
WHITE MASTERBATCH(MASTERBATCH) (Containing 30% TITANIUM DIOXIDE)	71900 kg	TITANIUM DIOXIDE	22000 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	125 / NC/4/MEET/Jan/202324/6			
Case Status	Case Approved			
Party Name	SAERTEX INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024			
HQ File Number	HQRNORM APPLY 00004885AM23			
RA File Number	31AX04000258 AM23			
Licence No and Date	3111001878/08/12/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export S. no	Export description	Qty	Import Description	Qty.
1 & 2	Stitch bonded glass fibre fabrics as per the application	319221.0+ 50518.0=369739.0Kg	Glass Fibre rovings as per application	332823.58 kg
3	Stitch bonded glass fibre fabrics as per the application	61551 kg	Glass Fibre rovings as per application	63791.46 Kg
4.	Stitch bonded glass fibre fabrics as per the application	49817 kg	Glass Fibre rovings as per application	50184.01 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	126 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005024AM23
RA File Number	03AX04004583 AM23
Licence No and Date	0311020040/16/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Quantity of actual export made in this license in Kg and Litre. 2. Import items consumed in Kg certified by CA Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	127 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	KR LIFESCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005157AM23
RA File Number	02AX04000527 AM23
Licence No and Date	0211003542/21/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Copy of CIB registration with approved composition of the export item. 2. Density of export item. 3. Wastage applied Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	128 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PRIVI SPECIALITY CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005560AM23
RA File Number	03AX04004928 AM23

Licence No and Date	0311020504/05/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Complete chemical reaction with molecular and structural formula and molecular weight along with stage wise % yield on molar basis. 2. All technical details as per Annexure to Appendix 4E for chemical product. 3. Stoichiometric balance between import and export on molar basis. 4. Production / Consumption data certified by GST for the year 2021-22. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	129 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PRIVI SPECIALITY CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005561AM23
RA File Number	03AX04004950 AM23
Licence No and Date	0311020505/05/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Complete chemical reaction with molecular and structural formula and molecular weight along with stage wise % yield on molar basis. 2. All technical details as per Annexure to Appendix 4E for chemical product. 3. Stoichiometric balance between import and export on molar basis. 4. Production / Consumption data certified by GST for the year 2021-22. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	130 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PRIVI SPECIALITY CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005563AM23
RA File Number	03AX04004947 AM23
Licence No and Date	0311020506/05/01/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Complete chemical reaction with molecular and structural formula and molecular weight along with stage wise % yield on molar basis.
2. All technical details as per Annexure to Appendix 4E for chemical product.
3. Stoichiometric balance between import and export on molar basis.
4. Production / Consumption data certified by GST for the year 2021-22.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	131 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PRIVI SPECIALITY CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005564AM23
RA File Number	03AX04004929 AM23
Licence No and Date	0311020510/05/01/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Complete chemical reaction with molecular and structural formula and molecular weight along with stage wise % yield on molar basis.
2. All technical details as per Annexure to Appendix 4E for chemical product.
3. Stoichiometric balance between import and export on molar basis.
4. Production / Consumption data certified by GST for the year 2021-22.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	132 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PRIVI SPECIALITY CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005658AM23
RA File Number	03AX04005037 AM23
Licence No and Date	0311020611/11/01/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Complete chemical reaction with molecular and structural formula and molecular weight along with stage wise % yield on molar basis.
2. All technical details as per Annexure to Appendix 4E for chemical product.
3. Stoichiometric balance between import and export on molar basis.
4. Production / Consumption data certified by GST for the year 2021-22.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	133 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PRIVI SPECIALITY CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005659AM23
RA File Number	03AX04005063 AM23
Licence No and Date	0311020612/11/01/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Complete chemical reaction with molecular and structural formula and molecular weight along with stage wise % yield on molar basis.
2. All technical details as per Annexure to Appendix 4E for chemical product.
3. Stoichiometric balance between import and export on molar basis.
4. Production / Consumption data certified by GST for the year 2021-22.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	134 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	POPULAR INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM REVIW00006507AM24
RA File Number	10AX04000243 AM23
Licence No and Date	1011001554/18/01/2023

Norms Committee Decision:

Committee decided to defer the case for making reference to PC-4

Case No.	135 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved

Party Name	SAERTEX INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024			
HQ File Number	HQRNORM APPLY 00006562AM23			
RA File Number	NA			
Licence No and Date	3111001994/25/01/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
<i>Export S. no</i>	<i>Export description</i>	<i>Qty</i>	<i>Import Description</i>	<i>Qty.</i>
1 & 2	Stitch bonded glass fibre fabrics as per the application	229069.70+ 58937=288007.2Kg	Glass Fibre rovings as per application	298490.66 kg
3	Stitch bonded glass fibre fabrics as per the application	29955.740 kg	Glass Fibre rovings as per application	30176.230
4.	Stitch bonded glass fibre fabrics as per the application	36164.520 kg	Glass Fibre rovings as per application	37480.90 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	136 / NC/4/MEET/Jan/202324/6			
Case Status	Case Approved			
Party Name	SAERTEX INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024			
HQ File Number	HQRNORM APPLY 00005966AM23			
RA File Number	31AX04000315 AM23			
Licence No and Date	3111001994/30/01/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
<i>Export S. no</i>	<i>Export description</i>	<i>Qty</i>	<i>Import Description</i>	<i>Qty.</i>
1 & 2	Stitch bonded glass fibre fabrics as per the application	229069.70+58937=288007.2Kg	Glass Fibre rovings as per application	298490.66 kg

3	Stitch bonded glass fibre fabrics as per the application	29955.740 kg	Glass Fibre rovings as per application	30176.230
4.	Stitch bonded glass fibre fabrics as per the application	36164.520 kg	Glass Fibre rovings as per application	37480.90 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	137 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005967AM23
RA File Number	03AX04005241 AM23
Licence No and Date	0311021040/30/01/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. Quantity of actual export made in this license in Kg and Litre.
2. Import items consumed in Kg certified by CA

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	138 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PUNJAB CHEMICALS AND CROP PROTECTION LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005983AM23
RA File Number	03AX04005289 AM23
Licence No and Date	0311021051/31/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
THIOCYCLAM HYDROGEN OXALATE	1 Kg	MONOSULTAP (95%)	1.363 Kg

TECHNICAL 86.00% MIN(THIOCYCLAM HYDROGEN OXALATE TECHNICAL 86.00% MIN)			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	139 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	S S BIOCHEM (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00006493AM23		
RA File Number	32AX04000528 AM23		
Licence No and Date	3211004435/21/02/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Debug Tres - Azadirachtin 3% Liquid(Azadirachtin 3% Liquid Neem based Pesticide)	1 Litre	Azadirachtin Concentrate	0.2245 Kg
Debug Turbo - Azadirachtin 0.7% Liquid(Azadirachtin 0.7% Liquid Neem based Pesticide)	1 Litre	Azadirachtin Concentrate	0.0528 Kg
Debug Optimo - Azadirachtin 0.7% Liquid(Azadirachtin 0.7% Liquid Neem based Pesticide)	1 Litre	Azadirachtin Concentrate	0.0528 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	140 / NC/4/MEET/Jan/202324/6		
Case Status	Case Deferred		
Party Name	VEERAL ADDITIVES PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00006561AM23		
RA File Number	03AX04005755 AM23		
Licence No and	0311021667/23/02/2023		

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Please furnish legible copy of chemical reaction, molar weight and structural formula. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	141 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	M. G. POLYBLENDs		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00007243AM23		
RA File Number	05AX04003428 AM23		
Licence No and Date	0511018010/27/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ADDITIVE MASTERBATCH(ADDITIVE MASTERBATCH) (Containing min 50% of Silicon Gum)	68000 kg	SILICONE GUM	35020 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	142 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000538AM24
RA File Number	03AX04000397 AM24
Licence No and Date	0311023295/03/05/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024	

1. Quantity of actual export made in this license in Kg and Litre.
2. Import items consumed in Kg certified by CA

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	143 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BRAKEWEL AUTOMOTIVE COMPONENTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00000794AM24
RA File Number	05AX04000256 AM24
Licence No and Date	0511018795/12/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item (i): Clutch Facings (AUTO PARTS)(Clutch Facings (AUTO PARTS))containing minimum 68% glass rovings/fibre/Chopped strand and 19.3% phenols

Quantity: 1 MT

Import items:

S. No.	Item Description	Qty. recommended in MT
1	Glass Rovings/Fibre /Chopped Strand (Different Grades) (Different GradesStrand tex count 1200/2400	0.86
2	Phenol Melting Point : 80-90 Degree Celsius	0.245

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	144 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	MIDHILLS ROSIN & TURPENES
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00001028AM24
RA File Number	30AX04000049 AM24
Licence No and Date	3011003567/22/05/2023

Norms Committee Decision:

: The Committee considered the case as per Agenda decided to defer the case for further examination.

Case No.	145 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00001532AM24
RA File Number	05AX04000738 AM24
Licence No and Date	0511019313/13/06/2023
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case	

Case No.	146 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00001894AM24
RA File Number	05AX04000786 AM24
Licence No and Date	0511019422/19/06/2023
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm did not appear for Personal hearing. Hence, the committee decided to defer the case.	

Case No.	147 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	M. G. POLYBLEND		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00001976AM24		
RA File Number	05AX04000737 AM24		
Licence No and Date	0511019454/20/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

WHITE MASTERBATCH(WHITE MASTERBATCH) (Containing 30% of TITANIUM DIOXIDE)	216000 kg	TITANIUM DIOXIDE SR 240	66096 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	148 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	J.J. PLASTALLOY PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00002695AM24		
RA File Number	15AX04000020 AM24		
Licence No and Date	1511000206/27/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Master Batch(Master Batch (Having Net Content of LLDPE (Linear Low Density Polyethylene) 0.790 MT, Anti Oxidant 0.010 MT and U.V. Stabilizer 0.200 MT in per MT Qty of Net Export))	100.0 MTS	LLDPE (Linear Low Density Polyethylene)	81.37 MT
		Anti-oxidant	1.03 MT
		U.V. Stabilizer	20.6 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS			

Case No.	149 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BAYER VAPI PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00004262AM24
RA File Number	03AX04001548 AM24
Licence No and Date	0311025210/07/07/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
ETHIPROLE TECHNICAL	1 Kg	PYRAZOLE (5-AMINO-1-(2,6-DICHLORO-4- (-TRIFLUOROMETHYL)	0.9042 Kg
		DIETHYL DISULFIDE (DEDS)	0.181 Kg
		CHLORINE	0.100 Kg
		DICHLORO METHANE (DCM)	0.3971 Kg
		DIMETHYL FORMAMIDE (DMF)	0.1440 Kg
		48% CAUSTIC LYE	0.1599 Kg
		50% HYDROGEN PEROXIDE	0.2225 Kg
		SODIUM BISULFITE	0.0348 Kg
		ACETIC ACID	1.3156 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	150 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00004279AM24
RA File Number	05AX04000527 AM24
Licence No and Date	0511019690/07/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. % Composition of the export item indicating indigenous inputs. 2. COA of export item. 3. Catalogue of export item.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	151 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PRASOL CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00004367AM24
RA File Number	03AX04001637 AM24
Licence No and Date	0311025315/11/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYPHOSPHORIC ACID (PPA) 105% (POLYPHOSPHORIC ACID (PPA) 105%)	100.0 MTS	PHOSPHORIC ACID 85 PERCENT	63 MT
		PHOSPHORUS PENTOXIDE	60 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	152 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BAYER VAPI PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00004575AM24
RA File Number	03AX04001817 AM24
Licence No and Date	0311025646/22/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ETHIPROLE TECHNICAL	1 Kg	PYRAZOLE (5-AMINO-1-(2,6-DICHLORO-4- (-TRIFLUOROMETHYL)	0.9042 Kg

		DIETHYL DISULFIDE (DEDS)	0.181 Kg
		CHLORINE	0.100 Kg
		DICHLORO METHANE (DCM)	0.3971 Kg
		DIMETHYL FORMAMIDE (DMF)	0.1440 Kg
		48% CAUSTIC LYE	0.1599 Kg
		50% HYDROGEN PEROXIDE	0.2225 Kg
		SODIUM BISULFITE	0.0348 Kg
		ACETIC ACID	1.3156 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	153 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	GODREJ INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00004588AM24		
RA File Number	03AX04001838 AM24		
Licence No and Date	0311025664/24/07/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
GODREJ SLES P-24-170 (Sodium Lauryl Ether Sulphate 1 Mole)	180.0 MTS	Lauryl Myristyl Alcohol	76.14 MT
		Ethylene Oxide	17.28 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	154 / NC/4/MEET/Jan/202324/6
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Case Status	Case Rejected
Party Name	HINDUSTAN MINT AND AGRO PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00004847AM24
RA File Number	05AX04001240 AM24
Licence No and Date	0511020240/04/08/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the reply submitted by the firm is not sufficient enough to fix the norms. Hence, the committee decided to reject the case.	

Case No.	155 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	JIYA STEEL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005373AM24
RA File Number	03AX04002404 AM24
Licence No and Date	0311026813/01/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. The export item in Sq. Meter whereas import items (1 &2) are in Kg, therefore to give import items in Sq. Meter terms. 2. Thickness/GSM of Adhesive Coating in the export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	156 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	BAYER VAPI PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005410AM24
RA File Number	03AX04002522 AM24
Licence No and Date	0311026854/04/09/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
ETHIPROLE TECHNICAL	1 Kg	PYRAZOLE (5-AMINO-1-(2,6-DICHLORO-4- (-TRIFLUOROMETHYL)	0.9042 Kg
		DIETHYL DISULFIDE (DEDS)	0.181 Kg
		CHLORINE	0.100 Kg
		DICHLORO METHANE (DCM)	0.3971 Kg
		DIMETHYL FORMAMIDE (DMF)	0.1440 Kg
		48% CAUSTIC LYE	0.1599 Kg
		50% HYDROGEN PEROXIDE	0.2225 Kg
		SODIUM BISULFITE	0.0348 Kg
		ACETIC ACID	1.3156 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	157 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	J.J. PLASTALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005517AM24
RA File Number	15AX04000040 AM24
Licence No and Date	1511000246/08/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024 1. Revised 4E since calcium Carbonate is not mentioned in 4E.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	158 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	A.G. ORGANICA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00005578AM24
RA File Number	05AX04001586 AM24
Licence No and Date	0511020882/11/09/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that there is no substantial manufacturing process involved. Hence, the committee decided to reject the case.	

Case No.	159 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	K PATEL CHEMO-PHARMA PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00005862AM24		
RA File Number	03AX04002803 AM24		
Licence No and Date	0311027403/26/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
SYNTHETIC ORGANIC DYESTUFF Rhodamine B Liquid / Cartazine Red BK Liquid (C.I. NAME BASIC VIOLET 10).(SYNTHETIC ORGANIC DYESTUFF Rhodamine B Liquid / Cartazine Red BK Liquid (C.I. NAME BASIC VIOLET 10).)	1 Kg	DIETHYL META AMINO PHENOL	0.318 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	160 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	SAIBABA SURFACTANTS PRIVATE LIMITED

Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00006001AM24		
RA File Number	08AX04001139 AM24		
Licence No and Date	0811009516/03/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Organic Surface Active Agent Alkyl Phenol Ethoxylate (Alkyl Phenol base blended with 9 to 10 moles of Ethylene Oxide.)(Organic Surface Active Agent Alkyl Phenol Ethoxylate (Alkyl Phenol base blended with 9 to 10 moles of Ethylene Oxide.))	105600 kg	Ethylene Oxide	70752 kg
		Nony Phenol , Octyl Phenol	34848 kg
Organic Surface Active Agent Synthetic Alcohol Ethoxylate (Synthetic Alcohol base blended with 6 to 9 moles of Ethylene(Organic Surface Active Agent Synthetic Alcohol Ethoxylate (Synthetic Alcohol base blended with 6 to 9 moles of Ethylene Oxide))	6000 kg	Ethylene Oxide	4020 kg
		Tri Decyl Alcohol	1980 kg
Organic Surface Active Agent Fatty Alcohol Ethoxylate (Fatty Alcohol base blended with 7 to 9 moles of Ethylene Oxide)(Organic Surface Active Agent Fatty Alcohol Ethoxylate (Fatty Alcohol base blended with 7 to 9 moles of Ethylene Oxide))	10000 kg	Ethylene Oxide	6700 kg
		Lauryl Alcohol	3300 kg
Organic Surface Active Agent Natural Oil Derivate Ethoxylate (Natural Oils blended with 40 moles of ethylene oxide)(Organic Surface Active Agent Natural Oil Derivate Ethoxylate (Natural Oils blended with 40 moles of ethylene oxide))	20000 kg	Ethylene Oxide	13400 kg
Organic Surface Active Agent Alkyl Phenol Ethoxylate (Alkyl Phenol base blended with 9 to 10 moles of Ethylene Oxide)(Organic Surface Active Agent	52800 kg	Ethylene Oxide	35376 kg
		Nony Phenol , Octyl Phenol	17424 kg

Alkyl Phenol Ethoxylate (Alkyl Phenol base blended with 9 to 10 moles of Ethylene Oxide))			
Organic Surface Active Agent Synthetic Alcohol Ethoxylate (Synthetic Alcohol base blended with 6 to 9 moles of Ethylene(Organic Surface Active Agent Synthetic Alcohol Ethoxylate (Synthetic Alcohol base blended with 6 to 9 moles of Ethylene Oxide))	5000 kg	Ethylene Oxide	3350 kg
		Tri Decyl Alcohol	1650 Kg
Organic Surface Active Agent Fatty Alcohol Ethoxylate (Fatty Alcohol base blended with 7 to 9 moles of Ethylene Oxide)(Organic Surface Active Agent Fatty Alcohol Ethoxylate (Fatty Alcohol base blended with 7 to 9 moles of Ethylene Oxide))	5000 kg	Ethylene Oxide	3350 kg
		Lauryl Alcohol	1650 Kg
Organic Surface Active Agent Natural Oil Derivate Ethoxylate (Natural Oils blended with 40 moles of ethylene oxide)(Organic Surface Active Agent Natural Oil Derivate Ethoxylate (Natural Oils blended with 40 moles of ethylene oxide))	17600 kg	Ethylene Oxide	11792 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	161 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006320AM24
RA File Number	52AX04000208 AM24
Licence No and Date	5211006052/18/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export details	Import description

S. No.	Export description	Qty. in Kgs.	Import description	Quantity recommended in Kgs.
1	Sketch Book / Drawing Book, Net content of Sketch paper / Drawing Paper of 100 GSM is 1,00,000 Kgs	128807.0	Sketch Paper / Drawing Paper 100 GSM	1,07,000.00

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	162 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006321AM24
RA File Number	52AX04000209 AM24
Licence No and Date	5211006053/18/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export details			Import description	
S. No.	Export description	Qty. in Kgs.	Import description	Quantity recommended in Kgs.
1	Sketch Book / Drawing Book, Net content of Sketch paper / Drawing Paper of 100 GSM is 1,00,000 Kgs	128807.0	Sketch Paper / Drawing Paper 100 GSM	1,07,000.00

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	163 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006415AM24
RA File Number	34AX04000479 AM24
Licence No and Date	3411004269/23/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to defer the case for further examination.

Case No.	164 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	INTERNATIONAL TRADERS
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006447AM24
RA File Number	03AX04003386 AM24
Licence No and Date	0311028180/26/10/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Jan/2023-24/6 dated 17.01.2024

1. CAD/CAM of cutting paper on jumbo rolls of each size with efficiency and calculation.
2. Coating thickness of LDPE on paper.
3. Sample of CUP with bottom.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	165 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	J.J. PLASTALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006453AM24
RA File Number	15AX04000044 AM24
Licence No and Date	1511000268/26/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Master Batch(Master Batch (Having Net Content of LLDPE (Linear Low Density Polyethylene) 0.800 MT, PE Wax (Licowax) 0.050 MT and Anti-Oxidant 0.100 MT in per MT Qty of Net Export))	50.0 MTS	LLDPE (Linear Low Density Polyethylene)	41.2 MT
		PE Wax (Licowax)	2.575 MT

		Anti Oxidant	5.15 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	166 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	MIDHILLS ROSIN & TURPENES		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00006663AM24		
RA File Number	30AX04000358 AM24		
Licence No and Date	3011004398/06/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 1% wastage by offsetting the value of Bi-product obtained an as under:-			
Export Item	Quantity	Import item	Quantity
Pine Oil(Pine Oil)	159840 kg	Turpentine Oil	161,438 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	167 / NC/4/MEET/Jan/202324/6
Case Status	Case Deferred
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00006971AM24
RA File Number	31AX04000214 AM24
Licence No and Date	3111002824/22/11/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	168 / NC/4/MEET/Jan/202324/6		
Case Status	Case Approved		
Party Name	J.J. PLASTALLOY PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024		
HQ File Number	HQRNORM APPLY 00007015AM24		

RA File Number	15AX04000046 AM24		
Licence No and Date	1511000273/23/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Master Batch(Master Batch (Having Net Content of LLDPE (Linear Low Density Polyethylene) 0.700 MT and U.V. Stabilizer 0.300 MT in per MT Qty of Net Export))	15.0 MTS	LLDPE (Linear Low Density Polyethylene)	10.815 MTS
		U.V. Stabilizer	4.635 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	169 / NC/4/MEET/Jan/202324/6
Case Status	Case Rejected
Party Name	A.G. ORGANICA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00007215AM24
RA File Number	05AX04002658 AM24
Licence No and Date	0511022479/05/12/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that there is no substantial manufacturing process involved. Hence, the committee decided to reject the case.	

Case No.	170 / NC/4/MEET/Jan/202324/6
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Jan/ 202324/ 6 and 12/01/2024
HQ File Number	HQRNORM APPLY 00007749AM24
RA File Number	52AX04000303 AM24
Licence No and Date	5211006959/04/01/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export details	Import description

Sl. No.	Export description	Export Qty. In Kg	Import description	Quantity recommended in Kg
1	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 250 GSM 7779.21 Kgs	12224.0	Sketch Paper / Drawing Paper 100 GSM	8,323.75
2	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 90 GSM 10806.72 Kgs	14671.0	Sketch Paper / Drawing Paper 100 GSM	11,563.19
3	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 200 GSM 11757.22 Kgs	15018.0	Sketch Paper / Drawing Paper 100 GSM	12,580.23
4	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 220 GSM 4140.50 Kgs	6044.0	Sketch Paper / Drawing Paper 100 GSM	4,430.34
5	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 200 GSM 4907.54 Kgs	7398.0	Sketch Paper / Drawing Paper 100 GSM	5,251.07
6	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 160 GSM 16304.92 Kgs	20112.0	Sketch Paper / Drawing Paper 100 GSM	17,446.26
7	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 120 GSM 19982.24 Kgs	32300.0	Sketch Paper / Drawing Paper 100 GSM	21,381.00

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE